

**THE HIGH COURT OF KERALA**

Kochi - 682 031  
Dated – 27-04-2012

**PROCEEDINGS**

Judiciary – Transfer and Postings of District Judges in the Kerala State Higher Judicial Service – Orders issued.

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Read : High Court order of even No. and dated 18-04-2012

**ORDER NO. B1- 57 / 2012**

In continuation of the High Court order read above, the following orders are issued :-

1. Shri P.S.Nazeer Ahammed, Addl. District Judge/ MACT, Pala is transferred and posted as Addl. District Judge(Ad hoc)-I, Kottayam . He will hand over charge of his office to Shri T.K.Rameshkumar(SI.No.2) and take charge as Addl. District Judge(Ad hoc)-I, Kottayam from the Addl. District Judge(Ad hoc)-I, Kottayam on or after 01-06-2012.

2. Shri T.K.Rameshkumar, Judge, Family Court, Thiruvalla under orders of postings as Addl. District Judge(Ad hoc)-I, Kottayam is posted as Addl. District Judge/ MACT, Pala. He will take charge as Addl. District Judge/ MACT, Pala from Shri P.S.Nazeer Ahammed(SI.No.1. He will be eligible for special pay at the rate of Rs.1000/- per month in his new post.

( By Order )

Venu Karunakaran  
Registrar ( Subordinate Judiciary)  
in -charge